

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/49276/2025 ARBA/38/2025	SWAPNA MOHANTY VS LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, PURI	ABHISEK MOHANTY VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur Arb. Misc Case/000097/2018
2	D-ARBA/49266/2025 ARBA/39/2025	SULEKHA JENA VS LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, PURI	ABHISEK MOHANTY VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur Arb. Misc Case/0000127/2018
3	D-ARBA/49272/2025 ARBA/40/2025	SWAPNA MOHANTY VS LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY , PURI	ABHISEK MOHANTY VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur Arb. Misc Case/0000021/2020
4	D-ARBP/48376/2025 ARBP/111/2025	CHANDRAKANT @ CHAKRADHAR SAHOO VS SATYAJEET SAHOO	GOUTAM CHARAN ROUT VS	// (//
5	D-BLAPL/36941/2025 BLAPL/12826/2025	SANJU @ SANDEEP PATEL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KOTOAGARH /145 /2025 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000070/2025
6	D-BLAPL/36974/2025 BLAPL/12827/2025	SATYAJIT MAHARANA @ BADAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	LINGARAJ P.S. /235 /2021 A.D.J.,BHUBANESWAR(Khordha) TR/0000507/2025
7	D-BLAPL/37106/2025 BLAPL/12828/2025	RAJAT KUMAR BARIK VS STATE OF ODISHA	MAHENDRA KUMAR MOHAPATRA VS	BANGRIPOSI /308 /2025 J.M.F.C.,BARIPADA(Mayurbhanj) CT/0001070/2025
8	D-BLAPL/36940/2025 BLAPL/12829/2025	MANOJ KUMAR BEHERA VS STATE OF ODISHA	SNEHASISH BEHERA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/0000171/2025
9	D-BLAPL/37143/2025 BLAPL/12830/2025	SASHIBHUSAN MISHRA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	CYBER CRIME AND ECO. OFFENCE, CU S.D.J.M.,KHURDA(Khordha) GR/0000681/2019
10	D-BLAPL/37419/2025 BLAPL/12831/2025	HARI @ HARMOHAN TRIPATHY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	COLLIERY /603 /2025 J.M.F.C,TALCHER(Anugul) GR/0001316/2025
11	D-BLAPL/37423/2025 BLAPL/12832/2025	ANIL GARTIA VS STATE OF ODISHA	NIRANJAN PANDA VS	BARGARH /90 /2022 DIST.AND SESSIONS JUDGE,BARGARH CT/0000071/2022

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12	D-BLAPL/37177/2025 BLAPL/12833/2025	SURYA @ SURYAKANTA SAHU VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	AMBABHONA /181 /2023 A.D.J.,BARGARH(Bargarh) Spl/0000082/2023
13	D-BLAPL/37437/2025 BLAPL/12834/2025	BHIMASEN JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /72 /2023 SPECIAL JUDGE (NDPS),KHURDA(Khorda) TR/0000049/2023
14	D-BLAPL/37442/2025 BLAPL/12835/2025	GANDU @ HABIBULLAH KHAN VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	TIGIRIA /1 /2022 J.M.F.C.,TIGIRIA(Cuttack) CT/0000001/2022
15	D-BLAPL/37211/2025 BLAPL/12836/2025	SWADIN MONDAL @ SAADHIN MANDAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000109/2025
16	D-BLAPL/37449/2025 BLAPL/12837/2025	HRUSHIKESH NATH @ HRUSHI KESH NATH VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000122/2025
17	D-BLAPL/37228/2025 BLAPL/12838/2025	PRAHALLAD MAJHI VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000006/2025
18	D-BLAPL/37452/2025 BLAPL/12839/2025	RATNAKARA BAGH @ BAG @ RAHITA BAG VS STATE OF ODISHA	AMITAV TRIPATHY VS	CHITRAKONDA /86 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000034/2025
19	D-BLAPL/35759/2025 BLAPL/12840/2025	MANAS MALLIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	KHAIRA /264 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001345/2025
20	D-BLAPL/37456/2025 BLAPL/12841/2025	KAPILA BHUMIA VS STATE OF ODISHA	AMITAV TRIPATHY VS	MALKANGIRI /270 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000340/2025
21	D-BLAPL/37229/2025 BLAPL/12842/2025	BABAN BEHERA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /576 /2025 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKOTA GR/0000576/2025
22	D-BLAPL/35789/2025 BLAPL/12843/2025	KHAKAN HANSDA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	SULIAPADA /137 /2023 SPECIAL JUDGE (POCSO), BARIPADA(Malkangiri) Spl/0000137/2023
23	D-BLAPL/35970/2025	PRAFULLA BINDHANI	PRAVASH CHANDRA JENA	RAIBANIA /62 /2023

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	BLAPL/12844/2025	VS STATE OF ODISHA	VS	A.D.J.,JALESWAR(Baleshwar) ST/0000509/2023
24	D-BLAPL/37461/2025 BLAPL/12845/2025	PRABIR KUMAR SAHU @ PAPU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RAMBHA (KHALLIKOTE) /538 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001525/2025
25	D-BLAPL/36011/2025 BLAPL/12846/2025	KUSHABHADRA MAHARANA VS STATE OF ODISHA	LALITENDU BHUYAN VS	DAITARI /99 /2025 J.M.F.C.,KEONJHAR(Kendujhar) GR/0001077/2025
26	D-BLAPL/37463/2025 BLAPL/12847/2025	RIYAS M VS STATE OF ODISHA	MANGI NANDY VS	NANDAPUR /76 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000085/2025
27	D-BLAPL/37321/2025 BLAPL/12848/2025	MD. RIZWAN ANSARI @ CHANDI @ RIZWAN VS STATE OF ODISHA	MANORANJAN PADHY VS	MATHILI /240 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000141/2025
28	D-BLAPL/36042/2025 BLAPL/12849/2025	KANHU @ KANHU CHARAN PANDA VS STATE OF ODISHA	SISIRA PANIGRAHI VS	ASKA /599 /2025 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000190/2025
29	D-BLAPL/36096/2025 BLAPL/12850/2025	BISWAJIT PAHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /319 /2025 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000150/2025
30	D-BLAPL/36159/2025 BLAPL/12851/2025	RUBIEL RAITA VS STATE OF ODISHA	BISWA RANJAN DAS VS	R.UDAYAGIRI /135 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000039/2025
31	D-BLAPL/36363/2025 BLAPL/12852/2025	KRUSHNA CHANDRA NAIK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PARLAKHEMUNDI /290 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000038/2025
32	D-BLAPL/37323/2025 BLAPL/12853/2025	ISHU BENIBAL @ BENIWAL VS STATE OF ODISHA	MANORANJAN PADHY VS	MATHILI /240 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000141/2025
33	D-BLAPL/36371/2025 BLAPL/12854/2025	BULU NAYAK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PARJANG /417 /2025 J.M.F.C,PARJANG(Dhenkanal) GR/0000517/2025
34	D-BLAPL/37327/2025 BLAPL/12855/2025	DEEPANSHU UTWAL VS	MANORANJAN PADHY VS	MATHILI /240 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang

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35	D-BLAPL/36387/2025 BLAPL/12856/2025	STATE OF ODISHA KISHOR KUMAR NAIK VS	SARAT KUMAR JENA VS	Spl/0000141/2025 / /0 SPECIAL JUDGE, TITLAGARH(Balangir)
36	D-BLAPL/36445/2025 BLAPL/12857/2025	STATE OF ODISHA MANOJ KUMAR MAJHI VS	SANJIB KUMAR BHANJADEO VS	2(A)CC/0000006/2025 BEGUNIA P.S. /259 /2025 2ND A.D.J,KHURDA(Khordha) TR/0000095/2025
37	D-BLAPL/37392/2025 BLAPL/12858/2025	STATE OF ODISHA MUKE MADKAMI VS	PRASANTA KUMAR NANDA VS	MALKANGIRI SADAR /173 /2025 GRAMA NYAYALAYA, KORUKONDA(M GR/0000165/2025
38	D-BLAPL/36580/2025 BLAPL/12859/2025	STATE OF ODISHA SAGAR KUMAR GOUDA VS	SIDDHANT SARANGI VS	S.P.(CID-CRL),CUTTACK /7 /2025 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001564/2025
39	D-BLAPL/37465/2025 BLAPL/12860/2025	STATE OF ODISHA KISAN @ BABU BEHERA VS	AMLAN SHAKTI PAUL VS	SAHID NAGAR P.S. /326 /2021 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE CT/0000014/2022
40	D-BLAPL/36620/2025 BLAPL/12861/2025	STATE OF ODISHA SUJIT KUMAR MOHANTY @ PAPULU VS	AMIT KUMAR PATRA VS	SPL.TASK FORCE /1 /2024 SPECIAL JUDGE, NIMAPARA(Puri) TR/0000025/2024
41	D-BLAPL/37396/2025 BLAPL/12862/2025	STATE OF ODISHA RAJA BEHERA VS	SMRUTI RANJAN ROUT VS	BANARAPAL /382 /2025 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000022/2025
42	D-BLAPL/37468/2025 BLAPL/12863/2025	STATE OF ODISHA GULSHAN NISHA VS	BHARAT BHUSAN ROURTRAY VS	RAGHUNATHPALI /635 /2025 J.M.F.C.,ROURKELA(Sundargarh) GR/0003061/2025
43	D-BLAPL/36644/2025 BLAPL/12864/2025	STATE OF ODISHA MANAS RANJAN PATI VS	UMA CHARAN MISHRA VS	MANGALA BAG /414 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0001138/2025
44	D-BLAPL/37473/2025 BLAPL/12865/2025	STATE OF ODISHA SARASWATI PALEI VS	AMLAN SHAKTI PAUL VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000124/2025
45	D-BLAPL/36653/2025 BLAPL/12866/2025	STATE OF ODISHA JITU @ JITENDRA PRADHAN VS	RAJENDRA KUMAR SAHU VS	ADVA /136 /2022 J.M.F.C,MOHANA(Gajapati) GR/0000262/2022

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46	D-BLAPL/37417/2025 BLAPL/12867/2025	CHANDAN NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /407 /2025 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud CT/0000470/2025
47	D-BLAPL/36690/2025 BLAPL/12868/2025	DUNGA @ MANMATH MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /372 /2025 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000479/2025
48	D-BLAPL/36788/2025 BLAPL/12869/2025	ASHISH AGRAWAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000087/2025
49	D-BLAPL/37475/2025 BLAPL/12870/2025	AJIT KUMAR VS STATE OF ODISHA	ALOK KUMAR PANDA VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0001122/2024
50	D-BLAPL/36851/2025 BLAPL/12871/2025	SAGAR SETHI @ BABU VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL SADAR /378 /2025 SPECIAL JUDGE,DHENKANAL(Dhenkan Spl/0000005/2025
51	D-BLAPL/37517/2025 BLAPL/12872/2025	SOURAV PRADHAN VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandham 2(A)CC/0000050/2025
52	D-BLAPL/36891/2025 BLAPL/12873/2025	JUGAL MALLIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /121 /2025 A.D.J.,ASKA(Ganjam) ST/0000328/2025
53	D-BLAPL/37476/2025 BLAPL/12874/2025	HARISH JAISWAL VS STATE OF ODISHA	TAPAN KUMAR MOHANTY VS	JHARSUGUDA /348 /2017 A.D.J.,JHARSUGUDA(Jharsuguda) ST/0000092/2017
54	D-BLAPL/37519/2025 BLAPL/12875/2025	SAHAJAN SAHAJI @ SAJAN SAHAJI VS STATE OF ODISHA	SK. ZAFARULLA VS	PIRAHAT P.S /51 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0000462/2025
55	D-BLAPL/37397/2025 BLAPL/12876/2025	KIRTI RANJAN SAHOO @ ATHANI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL TOWN /889 /2025 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000031/2025
56	D-BLAPL/37532/2025 BLAPL/12877/2025	EKADASI BEHERA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	GOP /221 /2024 ADDL.SESIONS JUDGE,NIMPARA(Puri) ST/0000089/2025
57	D-BLAPL/37374/2025	PARAKHIT MAHAKUL	BIDYADHAR PANDA	LEPHRIPADA /260 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/12878/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000174/2025
58	D-BLAPL/37508/2025 BLAPL/12879/2025	SUSHANTA KUMAR ROUTRAY @ PAPUNA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000034/2025
59	D-BLAPL/37550/2025 BLAPL/12880/2025	BALMIKI PRADHAN VS STATE OF ODISHA	MAHES DAS VS	CHAKAPADA PS /115 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000185/2025
60	D-BLAPL/37478/2025 BLAPL/12881/2025	BIJAY KUMAR ROUT @ RAJA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /557 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundargarh) GR/0002696/2025
61	D-BLAPL/37188/2025 BLAPL/12882/2025	PALLAVI MISHRA @ PALLAVI HOTA VS STATE OF ODISHA(OPID)	SOUMYA JYOTI BISWAL VS	DHENKANAL TOWN /131 /2022 PRESIDING OFFICER, DESIGNATED COURT CT/0000004/2022
62	D-BLAPL/37559/2025 BLAPL/12883/2025	HEMANTA BHAINA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BHEDEN /279 /2025 J.M.F.C, BHEDEN(Bargarh) CT/0000277/2025
63	D-BLAPL/33431/2025 BLAPL/12884/2025	HARDEEP SINGH SANDHU VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /534 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000077/2025
64	D-BLAPL/37480/2025 BLAPL/12885/2025	SAGAR ORAM VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	HATIBARI /194 /2025 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000129/2025
65	D-BLAPL/34499/2025 BLAPL/12886/2025	DEBASISH BEHERA @ LALA VS STATE OF ODISHA	ARUNA NAYAK VS	ANGUL SADAR PS /255 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000042/2025
66	D-BLAPL/37561/2025 BLAPL/12887/2025	ANUPA KUMAR BHATTA @ ANUPAM BHATTA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR SADAR /423 /2025 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000164/2025
67	D-BLAPL/37205/2025 BLAPL/12888/2025	SUBASH KUMAR VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000064/2025
68	D-BLAPL/35968/2025 BLAPL/12889/2025	JAGANNATH BINDHANI VS	PRAVASH CHANDRA JENA VS	RAIBANIA /62 /2023 A.D.J.,JALESWAR(Baleshwar)

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69	D-BLAPL/37558/2025 BLAPL/12890/2025	STATE OF ODISHA SOUMYA RANJAN PARDIA @ SOUMYA PARDIA VS	BIJAYA KUMAR RAGADA VS	ST/0000509/2023 BOLANGIR SADAR /337 /2025 DISTRICT & SESSIONS JUDGE,BOLANGIR
70	D-BLAPL/36677/2025 BLAPL/12891/2025	STATE OF ODISHA KALIA @ SUBRAT KUMAR SAHOO VS	PRATIK DASH VS	Spl/0000021/2025 CAPITAL P.S. /451 /2021 S.D.J.M.,BHUBANESWAR(Khordha)
71	D-BLAPL/37562/2025 BLAPL/12892/2025	STATE OF ODISHA ARUN KUMAR UPADHAYA @ MALAYA VS	JYOTIRMAYA SAHOO VS	CT/0004161/2021 BADABAZAR /364 /2025 S.D.J.M.,BERHAMPUR(Ganjam)
72	D-BLAPL/37565/2025 BLAPL/12893/2025	STATE OF ODISHA RANJAN KUMAR BHAINSA VS	RABINDRANATH PRUSTY VS	GR/0002041/2025 JHARSUGUDA /401 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda)
73	D-BLAPL/36684/2025 BLAPL/12894/2025	STATE OF ODISHA ANIL KUMAR MANDAL VS	SURENDRA MOHANTY VS	Spl/0000038/2025 AINTHAPALI /317 /2025 S.D.J.M.,SAMBALPUR(Sambalpur)
74	D-BLAPL/37569/2025 BLAPL/12895/2025	STATE OF ODISHA PANCHANAN SAHU VS	PANCHANAN PANIGRAHI VS	GR/0002327/2025 KUNDHEIGOLA /248 /2025 J.M.F.C,REAMAL(Debagarh)
75	D-BLAPL/37502/2025 BLAPL/12896/2025	STATE OF ODISHA SOMANATH BEHERA @ CHANDAN BEHERA VS	AMLAN SHAKTI PAUL VS	CT/0000507/2025 KHURDA MODEL /448 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khordha)
76	D-BLAPL/36688/2025 BLAPL/12897/2025	STATE OF ODISHA BIBHUNA @ BIBHUTI SETHI VS	ARIJEET MISHRA VS	TR/0000120/2025 RAJNAGAR /339 /2025 J.M.F.C., RAJNAGAR(Kendrapara)
77	D-BLAPL/37603/2025 BLAPL/12898/2025	STATE OF ODISHA MANTU SAHOO VS	PANCHANAN PANIGRAHI VS	GR/0000435/2025 PARJANG /515 /2025 J.M.F.C,PARJANG(Dhenkanal)
78	D-BLAPL/36877/2025 BLAPL/12899/2025	STATE OF ODISHA ANTARYAMI KHUNTIA VS	SURYAKANTA DWIBEDI VS	GR/0000638/2025 CHAKAPADA PS /115 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal)
79	D-BLAPL/37578/2025 BLAPL/12900/2025	STATE OF ODISHA ANANTA KACHIM VS	DIPTI RANJAN BHOKTA VS	Spl/0000185/2025 DAMANJODI /125 /2025 S.D.J.M.,KORAPUT(Koraput)
		STATE OF ODISHA		GR/0000790/2025

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80	D-BLAPL/37504/2025 BLAPL/12901/2025	BISWAJIT CHAMPATI VS STATE OF ODISHA	ROHIT RANJAN RAY VS	//0 J.M.F.C.,KHURDA(Khordha) 2(A)CC/0000168/2025
81	D-BLAPL/36909/2025 BLAPL/12902/2025	RAJU SAHU VS STATE OF ODISHA	JAGADIP SAHOO VS	G.R.P.S. /195 /2025 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001536/2025
82	D-BLAPL/37582/2025 BLAPL/12903/2025	JAGA @ JAGANNATH NAIK VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE SADAR /59 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000177/2025
83	D-BLAPL/37509/2025 BLAPL/12904/2025	SAMU SANDIL VS STATE OF ODISHA	SK. ZAFARULLA VS	RUGUDI /9 /2025 A.D.J.,CHAMPUA(Kendujhar) ST/0000054/2025
84	D-BLAPL/37609/2025 BLAPL/12905/2025	KASHINATH MALO VS STATE OF ODISHA	SNEHASISH BEHERA VS	//0 SPECIAL JUDGE,ATHGARH(Cuttack) Spl/0000004/2025
85	D-BLAPL/37009/2025 BLAPL/12906/2025	SAMIR KUMAR BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// SPECIAL JUDGE,NAYAGARH(Nayagarh) SPL. 2(a)C.C./0000021/2025
86	D-BLAPL/37020/2025 BLAPL/12907/2025	YOGENDAR RAM VS UNION OF INDIA	MOHAMMED RIAZ VS	//0 SPECIAL JUDGE,BHADRAK(Bhadrak) Spl/0000018/2024
87	D-BLAPL/37190/2025 BLAPL/12908/2025	SUNITA BEHERA@BEHRA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	HATIBARI /9 /2025 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000111/2025
88	D-BLAPL/37050/2025 BLAPL/12909/2025	PRAVAKAR SAHOO @ PRAVAKAR SAHU @ PRABHAKAR VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /121 /2018 A.D.J., SORO(Baleshwar) ST/0000191/2025
89	D-BLAPL/37699/2025 BLAPL/12910/2025	RATIKANTA DAS @ KANHU VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALICHANDRAPUR /512 /2024 A.D.J.,CHANDIKHOLE(Jajapur) CT/0000323/2025
90	D-BLAPL/37163/2025 BLAPL/12911/2025	NAGABATULA BALU @ N.BALU VS STATE OF ODISHA	SARBESWAR SAHOO VS	CHITRAKONDA /121 /2021 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000097/2021
91	D-BLAPL/37221/2025	RAJESH NAIK @ TILU	SARADA PRASAD DASH	KARANJIA /208 /2025

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	BLAPL/12912/2025	VS STATE OF ODISHA	VS	A.D.J.,KARANJIA(Mayurbhanj) ST/0000067/2025
92	D-BLAPL/37612/2025 BLAPL/12913/2025	RASHMI RANJAN PATTANAİK VS STATE OF ODISHA	RAMDAS ACHARY VS	KANAS /192 /2025 SPECIAL JUDGE, PURI(Puri) Spl/0000163/2025
93	D-BLAPL/37290/2025 BLAPL/12914/2025	ROCKY @ RAKESH KUMAR BEHERA @ RAKESH BEHERA VS STATE OF ODISHA	DEVASHIS PANDA VS	TIRTOL /431 /2025 DISTRICT & SESSIONS JUDGE,JAGATSI CT/0000340/2025
94	D-BLAPL/37230/2025 BLAPL/12915/2025	RAJA @ GYANADEEP PARIDA VS STATE OF ODISHA	BISWAJIT NAYAK VS	KENDRAPARA /198 /2025 SPECIAL JUDGE,KENDRAPARA(Kendrap ST/0000072/2025
95	D-BLAPL/37626/2025 BLAPL/12916/2025	SANTOSH KUMAR KHOSLA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	MACHHKUND /40 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000077/2025
96	D-BLAPL/37238/2025 BLAPL/12917/2025	NITYANANDA SENAPATI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHOGRAI /341 /2025 SPECIAL JUDGE (POCSO), BALASORE(B Spl/0000358/2025
97	D-BLAPL/37241/2025 BLAPL/12918/2025	RAMESH K.R.@ RAMESH OR VS STATE OF ODISHA	AMIT KUMAR SAHU VS	/ /0 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000047/2025
98	D-BLAPL/37287/2025 BLAPL/12919/2025	DASA @ DASARATHI DHIBAR@ DASHA DHIBAR VS STATE OF ODISHA	KARUNAKAR GAYA VS	NAYAKOT /130 /2024 ASST. SESSIONS JUDGE, KEONJHAR(Ke ST/0000018/2025
99	D-BLAPL/34825/2025 BLAPL/12920/2025	BHRAMARBAR PANDA @ SAROJ PANDA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	Maitri Vihar PS /424 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000616/2025
100	D-BLAPL/37333/2025 BLAPL/12921/2025	ARMAN VS STATE OF ODISHA	MANORANJAN PADHY VS	MATHILI /240 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000141/2025
101	D-BLAPL/37444/2025 BLAPL/12922/2025	ALOK KOCHIARI @ ALOK KOCHIALI VS STATE OF ODISHA	SARAT KUMAR JENA VS	MANGALA BAG /259 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000702/2025
102	D-BLAPL/37335/2025 BLAPL/12923/2025	MOHAMMED SAHID VS	SHYAM MANOHAR VS	MALKANGIRI /167 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang

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103	D-BLAPL/37344/2025 BLAPL/12924/2025	STATE OF ODISHA RABIN TYAGI @ RAVIN TYAGI VS STATE OF ODISHA	SHYAM MANOHAR VS	Spl/0000090/2023 MALKANGIRI /167 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang
104	D-BLAPL/37627/2025 BLAPL/12925/2025	NANDA TAREI VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	Spl/0000090/2023 RAMBHA (KHALLIKOTE) /626 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI
105	D-BLAPL/37630/2025 BLAPL/12926/2025	NABAGHAN SUKLA @ NABA @ KHANTU VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	GR/0001765/2025 KUJANGA /348 /2025 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats
106	D-CMAPL/50238/2025 CMAPL/342/2025	BASANTA SENDHA @ BASANTA KUMAR SENDHA VS SUSAMA JENA	ADV. VS	Spl/0000017/2025 // (
107	D-CMP/49560/2025 CMP/1945/2025	SANJAY KUMAR SAHU VS SABITA SEN	SUMIT KUMAR MOHANTY VS	// CIVIL JUDGE (SD),BALASORE(Baleshwa
108	D-CMP/49487/2025 CMP/1946/2025	DILLIP KUMAR PANIGRAHI VS MAMATA PATI	JAGAJIBAN PRADHAN VS	CS/0000841/2018 // ADDL CIVIL JUDGE(SD), BARIPADA(Ma
109	D-CMP/49698/2025 CMP/1947/2025	PRAMILA SARANGEE VS SMT. MALATI SARANGEE	LAKSHMAN MISHRA VS	CS/0000463/2020 // CIVIL JUDGE (SD), JAJPUR ROAD(Jajapu
110	D-CMP/49561/2025 CMP/1948/2025	BRAJA KISHORE TRIPATHY VS LAXMIDHAR MISHRA	MAMATA MISHRA VS	EC/0000006/2023 // CIVIL JUDGE (JD),JAJPUR(Jajapur)
111	D-CMP/50059/2025 CMP/1949/2025	SARADA PRADHAN VS SASMITA PRADHAN	SANDEEP RATH VS	IA/0000057/2025 // 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP
112	D-CONTC/50081/2025 CONTC/5859/2025	BIDYA SUNDAR GAIN VS CHHATRAPATI SAHOO,DISTRICT EDUCATION OFFICER, NABARANGPUR	ADV. VS	Fao/0000023/2023 // (
113	D-CONTC/50093/2025 CONTC/5860/2025	BINAYAK DASH VS DEORANJAN KUMAR SINGH, IAS,ADDITIONAL CHIEF SECRETARY REVENUE AND DISASTER MANAGEMENT DEPT.,ODISHA	ADV VS	// // (

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114	D-CONTC/50096/2025 CONTC/5861/2025	SREEKANTA PRADHAN VS DEORANJAN KUMAR SINGH,IAS,ADDL.CHIEF SECRETARY TO GOVT. OF ODISHA,REVENUE AND D.M DEPT.	ADV VS	// 0
115	D-CONTC/49083/2025 CONTC/5862/2025	DEBJYOTI PATNAIK VS RABINDRA KUMAR BHUJAGAL,I.I.C,TANGI POLICE STATION,KHURDA	ANINDYA KUMAR MISHRA VS	// 0
116	D-CONTC/49251/2025 CONTC/5863/2025	BISWAMBAR DAS VS ABDAAL M.AKHTAR,COLLECTOR,ANGUL	ADV. VS	// 0
117	D-CONTC/50042/2025 CONTC/5864/2025	RABINDRA KUMAR MOHANTY VS SAROJ KANTA SAMAL, I.I.C,JAGATSINGHPUR P.S	TIRTH KUMAR SAHU VS	// 0
118	D-CONTC/43840/2025 CONTC/5865/2025	KAMINI PRAVA JENA VS DR. N.THIRUMALA NAIK, IAS, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT.,ODISHA	ADV. VS	// 0
119	D-CONTC/43844/2025 CONTC/5866/2025	GOURANGA CHARAN DUTTA VS DR. N.THIRUMALA NAIK,IAS,COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT	ADV. VS	// 0
120	D-CONTC/46373/2025 CONTC/5867/2025	SK.MANSUR ALI VS DR.N.THIRUMALA NAIK,IAS,COMMISSIONER-CUM- SECRETARY. SCHOOL AND MASS EDUCATION DEPARTMENT,ODISHA	ADV. VS	// 0
121	D-CONTC/49478/2025 CONTC/5868/2025	MUCHIRAM KISKU VS AMBARISH KUMAR SINGH,D.G.M,HUMAN RESOURCES VERTICAL EMPLOYEE RELATIONS DIVISION,UNION BANK OF INDIA	BHABANI SANKAR DAS VS	// 0
122	D-CONTC/50229/2025 CONTC/5869/2025	DR.PARTHA SINGH VS ASWATHY S ,IAS,COMMISSIONER-CUM-SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT,ODISHA	ADV. VS	// 0
123	D-CONTC/41820/2025 CONTC/5870/2025	ASWINI KUMAR SENAPATI VS ANU GARG,IAS,DEVELOPMENT COMMISSIONER-CUM-ADDITIONAL CHIEF SECRETARY TO GOVT, WATER RESOURCES DEPT.	ADV. VS	// 0
124	D-CONTC/46184/2025 CONTC/5871/2025	RASHMI RANJITA DAS MOHAPATRA VS PURNA CHANDRA BARIHA,DISTRICT EDUCATION OFFICER, KEONJHAR	ADV. VS	// 0
125	D-CONTC/48364/2025	MANGULI JENA	ADV.	//

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	CONTC/5872/2025	VS BIBHASH RANJAN PANIGRAHI,OAS,EXECUTIVE MAGISTRATE,KHURDA	VS	() //
126	D-CONTC/50034/2025 CONTC/5873/2025	SUJIT KUMAR BEHERA VS RAHUL JAIN,IPS,SUPERINTENDENT OF POLICE, ANGUL,	MANORANJAN PADHI VS	// () //
127	D-CONTC/50318/2025 CONTC/5874/2025	JAGANNATH DASH VS SUDEEP DAKUA, ZONAL MANAGER, UCO BANK,BALASORE	ADV. VS	// () //
128	D-CONTC/49363/2025 CONTC/5875/2025	GOBINDA MAJHI VS PAWAR SACHIN PRAKASH, COLLECTOR AND D.M.,KALAHANDI	PRASANTA KUMAR JENA VS	// () //
129	D-CONTC/49027/2025 CONTC/5876/2025	RAMA SETHI VS PRASANT KUMAR PANDA,TAHASILDAR,VYASANAGAR,JAJPUR	ADV. VS	// () //
130	D-CRLA/37446/2025 CRLA/1385/2025	SIBA BHOI @ BHASKAR SWAIN VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	KHANDAPARA /65 /2025 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000062/2025
131	D-CRLA/37522/2025 CRLA/1386/2025	SANTOSH KUMAR SONI @ VERMA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BANDOMUNDA /17 /2020 A.D.J.,SUNDARGARH(Sundargarh) ST/0000053/2020
132	D-CRLA/37466/2025 CRLA/1387/2025	JAYARAM PUJARI VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	KORAPUT TOWN /195 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000077/2024
133	D-CRLA/36407/2025 CRLA/1388/2025	DILLIP KUMAR SAMANTRAY @ TAPU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	ATHGARH /340 /2024 SPECIAL JUDGE (POCSO), CUTTACK(CU Spl/0000209/2024
134	D-CRLA/35258/2025 CRLA/1389/2025	RAJU MALLICK@RAJAT MALLICK@RAJAT KUMAR MALLICK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TIGIRIA /138 /2022 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000191/2022
135	D-CRLA/35262/2025 CRLA/1390/2025	SUKUTA@JIBANANANDA MALLICK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TIGIRIA /138 /2022 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000191/2022
136	D-CRLA/36021/2025 CRLA/1391/2025	BABUL DAS VS	RAMESH CHANDRA MAHARANA VS	MAHILA P.S. BUXIBAZAR /49 /2024 SPECIAL JUDGE (POCSO), CUTTACK(CU

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137	D-CRLA/36594/2025 CRLA/1392/2025	STATE OF ODISHA SAGAR PRADHAN VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	Spl/000060/2024 BHARATPUR PS /167 /2023 DISTRICT & SESIONS JUDGE,BHUBANE CT/0000353/2023
138	D-CRLA/36424/2025 CRLA/1393/2025	STATE OF ODISHA BIKASH PATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALASORE TOWN /339 /2025 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000105/2025
139	D-CRLLP/36975/2025 CRLLP/96/2025	STATE OF ODISHA STATE OF ODISHA(VIG.) VS P SIMANCHAL PATRO	SANGRAM DAS,S.C.VIGILANCE VS	VIGILANCE PS (BERHAMPUR) /9 /2006 SPECIAL JUDGE (VIG),BERHAMPUR(Ga GR/0000009/2006
140	D-CRLMA/36156/2025 CRLMA/175/2025	FATHER OF VICTIM VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	NANDIPADA /146 /2025 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000054/2025
141	D-CRLMC/36878/2025 CRLMC/5180/2025	BABULA HANTAL VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	DAMANJODI /24 /2024 SPECIAL JUDGE(POCSO),JEYPORE(Kora TR/0000070/2024
142	D-CRLMC/36953/2025 CRLMC/5181/2025	AKSHYA KANHAR VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /11 /2017 ADDL.SESION JUDGE CUM SPL.JUDGE Spl/0000062/2017
143	D-CRLMC/37611/2025 CRLMC/5182/2025	SATINDRA KUMAR YADAV VS STATE OF ODISHA	ABHAY KHANDELWAL VS	/ /0 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS 2(C)CC/0000275/2021
144	D-CRLMC/37108/2025 CRLMC/5183/2025	MILU THATI VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /76 /2025 ADDL.SESION JUDGE CUM SPL.JUDGE Spl/0000056/2025
145	D-CRLMC/37232/2025 CRLMC/5184/2025	LAXMAN BHATTA VS STATE OF ODISHA	ASOK MOHANTY, (SR.ADV.) VS	PURI SADAR /281 /2025 DISTRICT & SESSIONS JUDGE,PURI(Pur ST/0000770/2025
146	D-CRLMC/37135/2025 CRLMC/5185/2025	NARAHARI DAS VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GHASIPURA /384 /2024 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR GR/0000306/2024
147	D-CRLMC/37169/2025 CRLMC/5186/2025	BIRANCHI SAHOO VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	KONARK /98 /2025 J.M.F.C.,KONARK(Puri) GR/0000382/2025

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148	D-CRLMC/36026/2025 CRLMC/5187/2025	SATYABRATA SAHOO VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	N.T.P.C. /114 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0001003/2025
149	D-CRLMC/37776/2025 CRLMC/5188/2025	PURENDRA KUMAR SETHY VS STATE OF ODISHA	BIDYADHAR MANSING VS	/ /0 J.M.F.C.(II),BHUBANESWAR(Khordha) ICC/0006046/2023
150	D-CRLMC/37715/2025 CRLMC/5189/2025	SK. INZAMUL @ SK. INZAMUL HAQK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /540 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0002286/2025
151	D-CRLMC/33400/2025 CRLMC/5190/2025	BRAJA SUNDAR JENA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	CUTTACK VIGILANCE /30 /2008 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000036/2011
152	D-CRLMC/36520/2025 CRLMC/5191/2025	SARADA PRASAD MOHANTY VS STATE OF ODISHA	AKHAND VS	GOP /122 /2011 ASST. SESSION JUDGE,NIMAPARA(Puri) ST/0000155/2013
153	D-CRLMC/37302/2025 CRLMC/5192/2025	INDRAJIT DE VS CENTRAL BUREAU OF INVESTIGATION	RAJESWAR HOTA VS	BALIAPAL /85 /2013 SPECIAL C.J.M.(CBI),BHUBANESWAR(K Spe/0000005/2014
154	D-CRLMC/37649/2025 CRLMC/5193/2025	BIRBAL KAUSHIK VS STATE OF ODISHA(VIG.)	BYOMOKESH SAHOO VS	SAMBALPUR VIGILANCE /58 /2010 SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur) CT/0000006/2017
155	D-CRLMC/37629/2025 CRLMC/5194/2025	KISHORE@KISHOR KHORA@KHARA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KORAPUT GRPS /31 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000134/2024
156	D-CRLMC/37657/2025 CRLMC/5195/2025	SAJIBUL SK VS STATE OF ODISHA	KULDEEP MOHANTY VS	BARIPADA TOWN /942 /2022 DISTRICT & SESIONS JUDGE,BARIPADA ST/0000067/2025
157	D-CRLMC/37768/2025 CRLMC/5196/2025	HEMANTA SANDHA @ HEMANTA SANDH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /154 /2011 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000305/2011
158	D-CRLMC/37064/2025 CRLMC/5197/2025	PARTHASARATHI RAY VS STATE OF ODISHA	ANSHUMAN RAY VS	/ /0 J.M.F.C.(III),BHUBANESWAR(Khordha) ICC/0000984/2024
159	D-CRLMC/37495/2025	NILAKANTHA BADHEI @ BUDEI	SOUMYA RANJAN DAS	JHIRPANI P.S. /31 /2023

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	CRLMC/5198/2025	VS STATE OF ODISHA	VS	1ST. A.D.J.,ROURKELA(Sundargarh) Spl/000028/2024
160	D-CRLMC/37336/2025 CRLMC/5199/2025	UMESH KUMAR RAMANI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	JHIRPANI P.S. /181 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0001303/2024
161	D-CRLMC/37823/2025 CRLMC/5200/2025	CHAGA @ BIBEKANANDA SAHOO VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	NIALI /115 /2015 J.M.F.C.,NIALI(Cuttack) GR/0000817/2015
162	D-CRLMP/36798/2025 CRLMP/1622/2025	BINAPANI MUDULI VS STATE OF ODISHA	SATYABHUSAN DAS VS	//0 (//
163	D-CRLMP/37363/2025 CRLMP/1623/2025	KAILASH OJHA VS STATE OF ODISHA	SRUTI LEKHA DHAL VS	//0 (//
164	D-CRLMP/37360/2025 CRLMP/1624/2025	BHRAMARBAR SETHI VS STATE OF ODISHA	DURGA PRASAD DHAL VS	PATTAMUNDAI /347 /2025 (//
165	D-CRLREV/37128/2025 CRLREV/1005/2025	RABI RANJAN DAS VS STATE OF ODISHA(VIG.)	RAJESH KUMAR MAHAPATRA VS	SAMBALPUR VIGILANCE /40 /2010 SPECIAL JUDGE(VIG),BARGARH(Bargarh) CT/0000016/2014
166	D-CRLREV/37748/2025 CRLREV/1006/2025	JAGANNATH MEHER VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	TUSRA /50 /2022 2ND A.D.J., BALANGIR(Balangir) SC/0000095/2022
167	D-CRLREV/37787/2025 CRLREV/1007/2025	GOKORAPUT HOSPITALITY PVT. LTD., KORAPUT VS COLLECTOR AND DIST.MAGISTRATE, KORAPUT	ANJAN KUMAR BISWAL VS	//0 S.D.M.,KORAPUT(Koraput) MIS.CASE/0000014/2025
168	D-CRLREV/36700/2025 CRLREV/1008/2025	ASHOK SINGH @ ASHOK KUMAR SINGH VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	ANGUL SADAR PS /286 /2025 S.D.M.,ANGUL(Anugul) GR/0000965/2025
169	D-CRLREV/37402/2025 CRLREV/1009/2025	SIBANANDA PANDA @ BAPUN VS STATE OF ODISHA	DEVASHIS PANDA VS	GHASIPURA /242 /2025 GRAMA NYAYADHIKARI,GHASIPURA GR/0000268/2025
170	D-CRLREV/37753/2025 CRLREV/1010/2025	ARYAMAN PATTNAYAK VS	SHREYA PATNAIK VS	NCB BHUBANESWAR /4 /2025 DISTRICT & SESIONS JUDGE,BHUBANESWAR

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171	D-FAO/45457/2025 FAO/518/2025	UNION OF INDIA LEGAL MANAGER, ORIENTAL INSURANCE CO.LTD., BBSR VS ARATI MUNDA	PRASANTA KUMAR MAHALI VS	TR/0000378/2025 // COMNR.FOR EMPLOYEES COMP./ASST EC/0000222/2023
172	D-FAO/47373/2025 FAO/519/2025	ORIENTAL INSURANCE CO. LTD.,KHORDA VS KALPANA DAS @ MOHANTY	SOMNATH ROY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000212/2023
173	D-FAO/45471/2025 FAO/520/2025	LEGAL MANAGER(CLAIMS), M/S. CHOLAMANDALAM GENERAL INSURANCE CO.LTD.,BBSR VS KABITA SAHOO	GIRIJA PRASAD DUTTA VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000152/2023
174	D-FAO/46931/2025 FAO/521/2025	THE MANAGER LEGAL, M/S. LIBERTY VIDEOCON GENERAL INSURANCE COMPANY LIMITED, VS NIBASI DALEI	ADAM ALI KHAN VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000241/2017
175	D-FAO/45464/2025 FAO/522/2025	THE MANAGER LEGAL, CHOLAMANDALAM GENERAL INSURANCE COMPANY LIMITED, VS KAILAS PRADHAN	GIRIJA PRASAD DUTTA VS	// COMMISSIONER FOR EMPLOYEES COM EC/0000014/2017
176	D-FAO/45662/2025 FAO/523/2025	LEGAL MANAGER, CHOLA MS GENERAL INSURANCE COMPANY LIMITED,KHURDA VS JATAKA PRADHAN	GIRIJA PRASAD DUTTA VS	// COMMISSIONER FOR EMPLOYEES COM EC/0000019/2018
177	D-FAO/47376/2025 FAO/524/2025	THE SENIOR EXECUTIVE,LEGAL CLAIMS, S.B.I GENERAL INSURANCE CO. LTD.,KHURDA VS MD. AZIZ	SOMNATH ROY VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000008/2024
178	D-LAA/41219/2025 LAA/67/2025	JYOTI MISHRA VS STATE OF ODISHA	SOUMYAKANTA MOHAPATRA VS	// THE PO, LAR AND R AUTHORITY, CUT LAR/0000124/2019
179	D-MACA/47579/2025 MACA/1284/2025	M/S ICICI LOMBARD GENERAL INSURANCE CO.LTD., BBSR VS JANAKI KALO	ANUPAM DASH VS	// 3RD M.A.C.T.,JHARSUGUDA(Jharsuguda Mac/0000019/2024
180	D-MACA/48233/2025 MACA/1285/2025	MANAGER LEGAL, ORIENTAL INSURANCE CO.LTD., GANJAM VS LAXMAN SAHU	SOMNATH ROY VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000053/2024
181	D-MACA/41102/2025 MACA/1286/2025	THE MANAGER, MAGMA HDI INSURANCE COMPANY LIMITED,BBSR VS BAJENDRA NARAYAN DAS	ADAM ALI KHAN VS	// 5TH M.A.C.T.,BARIPADA(Mayurbhanj) Mac/0000040/2023

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182	D-MACA/50156/2025 MACA/1287/2025	D.M., CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,KHORDHA VS IPSITA PAHANTASINGH	SOMNATH ROY VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha Mac/0000206/2022
183	D-RPFAM/26460/2025 RPFAM/381/2025	SHAIKH JAVED VS RIZWANA SAHIN	SATYAJEET SINGH VS	// JUDGE, FAMILY COURT, DHENKANAL Crp/0000087/2018
184	D-RPFAM/49222/2025 RPFAM/382/2025	SANJUKTA SAHOO VS SUBRAT KUMAR SAHOO	ASHWINI KUMAR DAS VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur Crp/0000085/2024
185	D-RPFAM/43251/2025 RPFAM/383/2025	KUMUD MANGARAJ VS PRATIVA MANGARAJ	ADHIRAJ MOHANTY VS	// S.D.J.M.,MALKANGIRI(Malkangiri) Mcc/0000006/2025
186	D-RPFAM/47925/2025 RPFAM/384/2025	NIRMALA RAY VS RAMAKANTA DAS	AUROVINDA MOHANTY VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000076/2015
187	D-RPFAM/49626/2025 RPFAM/385/2025	ASHA MUNDA VS ANANTA CHARAN MUNDA	ARIJEET MISHRA VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur Crp/0000177/2024
188	D-RPFAM/49963/2025 RPFAM/386/2025	PUJARANI GHADEI @ GHADAI VS DURGA PRASANNA GHADEI	JAGAJIBAN PRADHAN VS	// JUDGE FAMILY COURT, BARIPADA(Ma Crp/0000048/2021
189	D-RPFAM/33678/2025 RPFAM/387/2025	RAMACHANDRA BEHERA VS BEBI @ INDULATA BEHERA	PRAVASHA PUJAREE PARIDA VS	// JUDGE FAMILY COURT,PURI(Puri) Crp/0000046/2023
190	D-RPFAM/49233/2025 RPFAM/388/2025	SUNIL KUMAR PARIDA VS SOUBHAGINI NAYAK	GYANA RANJAN DHAL VS	// JUDGE FAMILY COURT,BHUBANESWA Crp/0000142/2023
191	D-RPFAM/49781/2025 RPFAM/389/2025	MOTILAL DHALL VS LAXMIPRIYA ROUT	ARUN KUMAR DAS VS	// JUDGE, FAMILY COURT, DHENKANAL Crp/0000010/2023
192	D-RSA/44514/2025 RSA/606/2025	DIPTIMAYEE SAHU VS SUDIPTA CHANDRA SAHU	P. V. BALAKRISHNA VS	// DIST.& SESSIONS JUDGE,NAWAPARA(O RFA/0000012/2024
193	D-RSA/47164/2025	KISAN PAL	UMAKANTA MISHRA	//

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	RSA/607/2025	VS BHABA BEWA	VS	A.D.J.,KENDRAPARA(Kendrapara) RFA/0000059/2016
194	D-RVWPET/27074/2025 RVWPET/269/2025	MANMATHANATHA DAS VS SUDARSHAN DAS	ASHOK KUMAR PANIGRAHI VS	// ()
195	D-RVWPET/49579/2025 RVWPET/270/2025	UNION OF INDIA VS AMRUTI NAHAK	JNANINDRA PANI VS	// ()
196	D-RVWPET/44428/2025 RVWPET/271/2025	MAA BINAPANI PANI PANI PANCHAYAT ,CHHATRAPUR VS SARAPANCH, ADA GRAM PANCHAYAT, BALASORE	SADASIVA PATRA (1) VS	// ()
197	D-TRP(C)/48272/2025 TRP(C)/429/2025	SUBHASHMITA BEHERA VS CHINMAYA KUMAR BEHERA	RITURANJAN CHHOTARAY VS	// J.M.F.C.,NARASINGHPUR(Cuttack) CRMC/0000013/2023
198	D-TRP(C)/48494/2025 TRP(C)/430/2025	SUBHASHMITA BEHERA VS CHINMAYA KUMAR BEHERA	RITURANJAN CHHOTARAY VS	// J.M.F.C.,NARASINGHPUR(Cuttack) DV M.C./0000006/2023
199	D-TRP(C)/48744/2025 TRP(C)/431/2025	SUBHASHREE DAS VS HARI SHANKAR SINGH	AVIJIT PATNAIK VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000193/2025
200	D-TRP(C)/47048/2025 TRP(C)/432/2025	PRATIVA RASHMI RAUL VS PRIYADARSHAN PRADHAN	MANOJ KUMAR PANDA VS	// JUDGE, FAMILY COURT, JHARSGUDA(G) CP/0000036/2025
201	D-TRP(C)/50353/2025 TRP(C)/433/2025	KUMARI SARITA @ SARITA MAHALIK VS SMRUTI RANJAN PAIKRAY	BIJAY KUMAR BEHERA VS	// JUDGE, FAMILY COURT, SAMBALPUR(G) CP/0000157/2025
202	D-TRP(C)/50394/2025 TRP(C)/434/2025	PRATYASHA MOHANTY VS PRITAM KUMAR RAY	ASHOK KUMAR BEHERA VS	// JUDGE, FAMILY COURT, BHADRAK(Bh) CP/0000325/2024
203	D-WA/28823/2025 WA/1886/2025	LAXMIKANTA PRADHAN VS STATE OF ODISHA	AKHIL KRISHNA MOHAPATRA VS	// ()
204	D-WA/49782/2025 WA/1887/2025	SANATAN SAHOO VS	UMA CHARAN MISHRA VS	// ()

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		STATE OF ODISHA		//
205	D-WA/47732/2025	KESHAB CHANDRA SAHU	HARMOHAN DHAL	//
	WA/1888/2025	VS	VS	0
		TAPAN KUMAR DAS		//
206	D-WA/46393/2025	UMAKANTA CHHOTARAY	GYANA RANJAN SETHI	//
	WA/1889/2025	VS	VS	0
		STATE OF ODISHA		//
207	D-WP(C)/49678/2025	BINODINI MALLICK @ KANHAR	RANJAN KUMAR ROUT	//
	WP(C)/34890/2025	VS	VS	0
		STATE OF ODISHA		//
208	D-WP(C)/49518/2025	AKSHYA SETHI	SUKANTA KUMAR NAYAK (2)	//
	WP(C)/34891/2025	VS	VS	0
		STATE OF ODISHA		//
209	D-WP(C)/49618/2025	AKSHAYA KUMAR SAHOO	TUSHAR KANTA NAYAK	//
	WP(C)/34892/2025	VS	VS	0
		STATE OF ODISHA		//
210	D-WP(C)/50243/2025	UTTAM SAHOO	ASHOK KUMAR ROUT	//
	WP(C)/34893/2025	VS	VS	0
		STATE OF ODISHA		//
211	D-WP(C)/49623/2025	PURNA CHANDRA MAHANTA	TUSHAR KANTA NAYAK	//
	WP(C)/34894/2025	VS	VS	0
		STATE OF ODISHA		//
212	D-WP(C)/46249/2025	GOPAL CHANDRA BEHERA	SWAPNA KUMAR OJHA	//
	WP(C)/34895/2025	VS	VS	0
		STATE OF ODISHA		//
213	D-WP(C)/50078/2025	GODABARI NAYAK	DEBA KANTA MOHANTY	//
	WP(C)/34896/2025	VS	VS	0
		STATE OF ODISHA		//
214	D-WP(C)/50370/2025	SATYAJIT PUHAN	SK. ZAFARULLA	//
	WP(C)/34897/2025	VS	VS	0
		STATE OF ODISHA		//
215	D-WP(C)/49516/2025	DINESH NAYAK	SUKANTA KUMAR NAYAK (2)	//
	WP(C)/34898/2025	VS	VS	0
		STATE OF ODISHA		//

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216	D-WP(C)/46250/2025 WP(C)/34899/2025	SUSANTA KUMAR PATTNAYAK VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
217	D-WP(C)/49912/2025 WP(C)/34900/2025	BHAGIRATH DAS VS STATE OF ODISHA	DIPANKAR ACHARYA VS	// 0 //
218	D-WP(C)/48361/2025 WP(C)/34901/2025	SATYABRATA BISWAL VS STATE OF ODISHA	DEBASNAN DAS VS	// 0 //
219	D-WP(C)/49806/2025 WP(C)/34902/2025	BARUN KUMAR PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
220	D-WP(C)/50418/2025 WP(C)/34903/2025	PRADEEP KUMAR BEHERA VS STATE OF ODISHA	SARTHAK MISHRA VS	// 0 //
221	D-WP(C)/48368/2025 WP(C)/34904/2025	SAGAR KUMAR SENAPATI VS STATE OF ODISHA	DEBASNAN DAS VS	// 0 //
222	D-WP(C)/49508/2025 WP(C)/34905/2025	SUSANTA KUMAR BISWAL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
223	D-WP(C)/50196/2025 WP(C)/34906/2025	PABITRA PATRA VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
224	D-WP(C)/49479/2025 WP(C)/34907/2025	PRAMILA GOCHHAYAT VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //
225	D-WP(C)/50144/2025 WP(C)/34908/2025	SUSAMA SAHANI VS STATE OF ODISHA	SUDEEPTA KUMAR SINGH VS	// 0 //
226	D-WP(C)/50215/2025 WP(C)/34909/2025	KAMALINI DHAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
227	D-WP(C)/49153/2025	SURESH PRADHAN	RABI NARAYAN MISHRA,M.K. SWAIN(CAVEATOR) SUSANTA KUMAR LENKA	// //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/34910/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/50279/2025 WP(C)/34911/2025	BASANTI MALIK VS DIVISIONAL GENERAL MANAGER, CANARA BANK, BHUBANESWAR	BHABANI SANKAR DAS VS	// 0 //
229	D-WP(C)/48568/2025 WP(C)/34912/2025	ANJALI DURGA VS STATE OF ODISHA	ANKANN PANDA VS	// 0 //
230	D-WP(C)/48754/2025 WP(C)/34913/2025	PITAMBAR NAG VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
231	D-WP(C)/50073/2025 WP(C)/34914/2025	PADMINI MALLICK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
232	D-WP(C)/48697/2025 WP(C)/34915/2025	CHANDRA SEKHAR MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
233	D-WP(C)/48751/2025 WP(C)/34916/2025	KIRTAN SUNA VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
234	D-WP(C)/44461/2025 WP(C)/34917/2025	BENUDHAR PRADHAN VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
235	D-WP(C)/44466/2025 WP(C)/34918/2025	BENUDHAR PRADHAN VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
236	D-WP(C)/48756/2025 WP(C)/34919/2025	BIDESI DEEP VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
237	D-WP(C)/48757/2025 WP(C)/34920/2025	BADA MAHANANDA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
238	D-WP(C)/49064/2025 WP(C)/34921/2025	GOURANGA CHARAN SWAIN VS	SHREYANSH RAJGURU VS	// 0

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239	D-WP(C)/49876/2025 WP(C)/34922/2025	STATE OF ODISHA BASANTA DHURUA VS	PRAMOD KUMAR JENA VS	// // 0
240	D-WP(C)/46330/2025 WP(C)/34923/2025	STATE OF ORISSA DUSHMANTA KUMAR PANDA VS	SANJAY KUMAR BEHERA VS	// // 0
241	D-WP(C)/50143/2025 WP(C)/34924/2025	STATE OF ODISHA AJIT KUMAR PADHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
242	D-WP(C)/50141/2025 WP(C)/34925/2025	STATE OF ODISHA CHITAMANI NIAL VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
243	D-WP(C)/48704/2025 WP(C)/34926/2025	STATE OF ODISHA CHITTARANJAN BEHERA VS	KUNAL KUMAR SWAIN VS	// // 0
244	D-WP(C)/45208/2025 WP(C)/34927/2025	STATE OF ODISHA BENUDHAR PRADHAN VS	AMITABH MISHRA VS	// // 0
245	D-WP(C)/50329/2025 WP(C)/34928/2025	STATE OF ODISHA RANGALATA SWAIN VS	SOMA PATNAIK VS	// // 0
246	D-WP(C)/49475/2025 WP(C)/34929/2025	STATE OF ODISHA GANGADHAR PRUSTY VS	TARAKANTA NANDA VS	// // 0
247	D-WP(C)/50435/2025 WP(C)/34930/2025	STATE OF ODISHA SHIBA PRASAD JENA VS	LAMBODAR PRADHAN VS	// // 0
248	D-WP(C)/49224/2025 WP(C)/34931/2025	STATE OF ODISHA NILACHAL PRADHAN VS	RAMAKRISHAN NAIK VS	// // 0
249	D-WP(C)/49409/2025 WP(C)/34932/2025	STATE OF ODISHA BHOLA PRASAD YADAV VS	BYOMOKESH SAHOO VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/50328/2025 WP(C)/34933/2025	BENUDHAR BASANTARA VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //
251	D-WP(C)/49258/2025 WP(C)/34934/2025	SATYA SUNDAR SINGH VS THE AUTHORISED OFFICER, MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD, MUMBAI	BIBHUTI BHUSAN SWAIN VS	// 0 //
252	D-WP(C)/50431/2025 WP(C)/34935/2025	SUBHRANSHU SEKHAR PADHI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
253	D-WP(C)/49126/2025 WP(C)/34936/2025	PUSPA MANJARI DAS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
254	D-WP(C)/49352/2025 WP(C)/34937/2025	RADHASHYAM SAHOO VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
255	D-WP(C)/49773/2025 WP(C)/34938/2025	M/S. LAXMIDHAR MOHANTY, JAGATSINGHPUR VS COMMISSIONER OF CT AND GST, CUTTACK	DEBASISH HAZRA VS	// 0 //
256	D-WP(C)/48354/2025 WP(C)/34939/2025	JADUNATH JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
257	D-WP(C)/49557/2025 WP(C)/34940/2025	LIPIKA CHOUDHURY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
258	D-WP(C)/49072/2025 WP(C)/34941/2025	RABI NARAYAN PATRA VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
259	D-WP(C)/49622/2025 WP(C)/34942/2025	SRI RAGHUNATH @ RAMAKANTA MOHALIK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
260	D-WP(C)/49736/2025 WP(C)/34943/2025	RAJIV NAYAN CHOUDHARY VS STATE OF ODISHA	DEVAVRAT DEVESH VS	// 0 //
261	D-WP(C)/50129/2025	NIRAKAR BARIK	SIBA PRASAD PATI	//

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	WP(C)/34944/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/49063/2025 WP(C)/34945/2025	GIRISH CHANDRA MISHRA VS STATE OF ODISHA	SIDDHANT SARANGI VS	// 0 //
263	D-WP(C)/50178/2025 WP(C)/34946/2025	UMESH KUMAR AGARWAL VS LIFE INSURANCE CORPORATION OF INDIA, SAMBALPUR	HARMOHAN DHAL VS	// 0 //
264	D-WP(C)/50037/2025 WP(C)/34947/2025	M/S SAMAL CONSTRUCTION, JAGATSINGHPUR VS COMMISSIONER OF CT AND GST, CUTTACK	BIBHUDENDRA MOHANTY VS	// 0 //
265	D-WP(C)/50384/2025 WP(C)/34948/2025	M/S CHOUDHURY MEDICAL STORE, BHUBANESWAR VS UNION OF INDIA	PAMI RATH VS	// 0 //
266	D-WP(C)/48711/2025 WP(C)/34949/2025	MADHU SUDAN OJHA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
267	D-WP(C)/50072/2025 WP(C)/34950/2025	DANDAPANI BEHERA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
268	D-WP(C)/48753/2025 WP(C)/34951/2025	KABI MIRDHA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
269	D-WP(C)/49166/2025 WP(C)/34952/2025	GOVERING BODY OF BRAHMA VIHAR SANSKRIT MAHAVIDYALAYA, REBANA, NUGUNO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
270	D-WP(C)/50448/2025 WP(C)/34953/2025	CHATURBHUJA PATRA VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
271	D-WP(C)/50450/2025 WP(C)/34954/2025	CHITTA RANJAN PATRA VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
272	D-WP(C)/50449/2025 WP(C)/34955/2025	MINATI RANI MADHEI VS	SARADA PRASAD DASH VS	// 0

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273	D-WP(C)/48234/2025 WP(C)/34956/2025	STATE OF ODISHA SUBASH CHANDRA ROUT VS	ANJAN KUMAR BISWAL, R.R. PRADHAN ,S.R. ROY (CAVEATOR) MANAS KUMAR SWAIN VS	// ()
274	D-WP(C)/48267/2025 WP(C)/34957/2025	STATE OF ODISHA CHAIRMAN CENTRAL BOARD OF TRUSTEES, BBSR VS	KALPITA GARANAİK VS	// ()
275	D-WP(C)/49136/2025 WP(C)/34958/2025	PRADEEP KUMAR MISHRA M/S DIVINE CONSTRUCTION, JAJPUR VS	BIJAY PANDA VS	// ()
276	D-WP(C)/50260/2025 WP(C)/34959/2025	THE SUPERINTENDING ENGINEER, PANIKOILI (R AND B DIVISION) SHAIKH KHALID HUSSAIN VS	SUBHADUTTA ROURTRAY VS	// ()
277	D-WP(C)/47874/2025 WP(C)/34960/2025	STATE OF ODISHA SANTOSH KUMAR PARIDA VS	SRIDHAR RATH VS	// ()
278	D-WP(C)/48008/2025 WP(C)/34961/2025	UNION OF INDIA NIRMAL CHANDRA SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// ()
279	D-WP(C)/50459/2025 WP(C)/34962/2025	DISTRICT AND SESSIONS JUDGE, BHADRAK RAMAKANTA SWAIN VS	BHABANI SANKAR DAS VS	// ()
280	D-WP(C)/50130/2025 WP(C)/34963/2025	STATE OF ODISHA SUNIL KUMAR KHILAR VS	PRASANTA KUMAR MISHRA VS	// ()
281	D-WP(C)/50451/2025 WP(C)/34964/2025	STATE OF ODISHA HEMALATA PATRA VS	DEBAKANT MOHANTY VS	// ()
282	D-WP(C)/49395/2025 WP(C)/34965/2025	STATE OF ODISHA PRADIP KUMAR DEY VS	DIPAK KUMAR DEY VS	// ()
283	D-WP(C)/50220/2025 WP(C)/34966/2025	M/S. KHUSI REALCON PVT. LTD., BHUBANESWAR DEBADUTTA MISHRA VS	BHUBANESWAR DASH VS	// ()
		STATE OF ODISHA		//

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284	D-WP(C)/49720/2025 WP(C)/34967/2025	MD. FAIZUDDIN KHAN VS STATE OF ODISHA	NETRANANDA BISWAL VS	// 0 //
285	D-WP(C)/48344/2025 WP(C)/34968/2025	NARENDRA KUMAR MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
286	D-WP(C)/49991/2025 WP(C)/34969/2025	LOKANATH OJHA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
287	D-WP(C)/46930/2025 WP(C)/34970/2025	TARAKANTA PATI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
288	D-WP(C)/48591/2025 WP(C)/34971/2025	PARAMESWAR DASH VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
289	D-WP(C)/50160/2025 WP(C)/34972/2025	M/S SAIL, ROURKELA STEEL PLANT, ROURKELA VS THE COMMISSIONER OF SALES TAX CT AND GST, CUTTACK	KANISKA RATH VS	// 0 //
290	D-WP(C)/45181/2025 WP(C)/34973/2025	UNION OF INDIA VS SUDHIRANJAN SENAPATI	BISWAJIT MAHARANA VS	// 0 //
291	D-WP(C)/46831/2025 WP(C)/34974/2025	RATNAMALA NAYAK VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
292	D-WP(C)/50504/2025 WP(C)/34975/2025	KUNTI NAYAK VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// 0 //
293	D-WP(C)/49116/2025 WP(C)/34976/2025	BIREN KUMAR ROUT VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
294	D-WP(C)/50354/2025 WP(C)/34977/2025	BARAPAHAD WOMEN SELF HELP GROUP, RAJAPALI, SUBARNAPUR VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
295	D-WP(C)/50342/2025	SAROJ KANTA RAY	SANGRAM JENA	//

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	WP(C)/34978/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/48752/2025 WP(C)/34979/2025	KUMAR NANDA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
297	D-WP(C)/50331/2025 WP(C)/34980/2025	PRIYANKA PRIYADARSHINI PARIDA VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	// 0 //
298	D-WP(C)/50134/2025 WP(C)/34981/2025	KALPANA PADHAN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
299	D-WP(C)/50026/2025 WP(C)/34982/2025	SALIM LASKAR VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	// 0 //
300	D-WP(C)/49485/2025 WP(C)/34983/2025	RUDRA PRASANNA MISHRA VS BANK OF BARODA,NAYAPALLI, BBSR	SAYANTAN PANDA VS	// 0 //
301	D-WP(C)/50364/2025 WP(C)/34984/2025	MINATIRANI MADHEI VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
302	D-WP(C)/50038/2025 WP(C)/34985/2025	ABHISEK KAR VS UNION OF INDIA	PRASANTA KUMAR NANDA VS	// 0 //
303	D-WP(C)/50368/2025 WP(C)/34986/2025	SARAT CHANDRA MISHRA VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //
304	D-WP(C)/49188/2025 WP(C)/34987/2025	SRINIBAS MALLICK VS DISTRICT JUDGE, KHURDA	SIDDHANT SARANGI VS	// 0 //
305	D-WP(C)/50283/2025 WP(C)/34988/2025	M/S.SHYAM COMMERCIAL, RAJGANGPUR,SUNDARGARH VS ASSISTANT COMMISSIONER OF CENTRAL TAX, GST AND CENTRAL EXCISE, ROURKELA,SUNDARGARH	MADHAB LAL AGARWAL VS	// 0 //
306	D-WP(C)/50511/2025 WP(C)/34989/2025	MANAS JENA VS	SUKANTA KUMAR DALAI VS	// 0

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307	D-WP(C)/50175/2025 WP(C)/34990/2025	STATE OF ODISHA M/S.EASTERN ENTERPRISES, SUNDERGARH VS UNION OF INDIA	GOURI MOHAN RATH VS	// // ()
308	D-WP(C)/50402/2025 WP(C)/34991/2025	NARASINGHA PADHAN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// ()
309	D-WP(C)/50263/2025 WP(C)/34992/2025	M/S.RAMESHT SECURITY SERVICES PVT LTD.,SUNDERGARH VS ASST.COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA	MADHAB LAL AGARWAL VS	// ()
310	D-WP(C)/50510/2025 WP(C)/34993/2025	KALYAN KUMAR SAHU VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// ()
311	D-WP(C)/50535/2025 WP(C)/34994/2025	BIJAYA KISAN VS STATE OF ODISHA	SANGRAM JENA VS	// ()
312	D-WP(C)/45601/2025 WP(C)/34995/2025	MURALIDHAR BHATUA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// ()
313	D-WP(C)/49725/2025 WP(C)/34996/2025	RAMACHANDRA SAMAL VS STATE OF ODISHA	NETRANANDA BISWAL VS	// ()
314	D-WP(C)/49200/2025 WP(C)/34997/2025	JANAKI MISHRA VS STATE OF ODISHA	RAJU KUMAR SATPATHY VS	// ()
315	D-WP(C)/50345/2025 WP(C)/34998/2025	ASHOK KUMAR SAI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// ()
316	D-WP(C)/50122/2025 WP(C)/34999/2025	SUBHRANSHU SEKHAR PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// ()
317	D-ABLAPL/36507/2025 ABLAPL/14029/2025	SIPU NAIK @ SIPUN KUMAR NAIK VS STATE OF ODISHA	MANORANJAN DAS VS	// DHENKANAL SADAR /902 /2025 ()

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318	D-ABLAPL/36775/2025 ABLAPL/14030/2025	JOGENDRA BEHERA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	NANDIPADA /362 /2025 () //
319	D-ABLAPL/37322/2025 ABLAPL/14031/2025	K.KASI ROUT @ KASI ROUT VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	CAPITAL P.S. /148 /2020 () //
320	D-ABLAPL/37325/2025 ABLAPL/14032/2025	ANIRUDHA MALIK VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	BASUDEVPUR /750 /2025 () //
321	D-ABLAPL/37364/2025 ABLAPL/14033/2025	NIRMAL CHANDRA MOHARANA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	CHANDRASEKHARPUR /469 /2025 () //
322	D-ABLAPL/37372/2025 ABLAPL/14034/2025	RANJULATA SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	JASHIPUR /121 /2025 () //
323	D-ABLAPL/37373/2025 ABLAPL/14035/2025	BIKASH MALLIK @ BIKASH MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJKANIKA /560 /2025 () //
324	D-ABLAPL/37376/2025 ABLAPL/14036/2025	SANJAY KUMAR MALIK VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BHADRAK TOWN /463 /2025 () //
325	D-ABLAPL/37378/2025 ABLAPL/14037/2025	LALITESH PRASAD VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BAMBARI /176 /2025 () //
326	D-ABLAPL/37379/2025 ABLAPL/14038/2025	SUBRAT SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	/ /0 J.M.F.C.,GONDIA(Dhenkanal) 2(C)CC/000003/2023
327	D-ABLAPL/36876/2025 ABLAPL/14039/2025	SOUMYA RANJAN DALAI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TANGI /399 /2025 () //
328	D-ABLAPL/37385/2025 ABLAPL/14040/2025	SASMITA SAHOO @ SAHU VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	MOHANA /27 /2018 () //
329	D-ABLAPL/37386/2025	MANOJ PRADHAN	TANMAYA KUMAR MOHANTY	BAIDYANATHPUR /576 /2025

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	ABLAPL/14041/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/36879/2025 ABLAPL/14042/2025	BABU DANDAPAT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KAMARDA /159 /2025 () //
331	D-ABLAPL/36887/2025 ABLAPL/14043/2025	ROHIT KUMAR GIRI VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	/ /0 () //
332	D-ABLAPL/36933/2025 ABLAPL/14044/2025	BABULI BARIK @ NIRANJAN BARIK @ NIRANJAN BARIKI VS STATE OF ODISHA	DEEPAK PANDA VS	PURI SADAR /487 /2024 () //
333	D-ABLAPL/37390/2025 ABLAPL/14045/2025	MARKANDA SAMAL VS STATE OF ODISHA	RAKESH BEHERA VS	COLLIERY /710 /2025 () //
334	D-ABLAPL/36935/2025 ABLAPL/14046/2025	KANHU CHARAN JENA VS STATE OF ODISHA	MANORANJAN DASH VS	RASGOBINDPUR /422 /2025 () //
335	D-ABLAPL/37391/2025 ABLAPL/14047/2025	SUNIL SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KHUNTUNI /258 /2025 () //
336	D-ABLAPL/36947/2025 ABLAPL/14048/2025	ASIT KUMAR PANDA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	KULIANA /91 /2022 () //
337	D-ABLAPL/37026/2025 ABLAPL/14049/2025	NIGAMANANDA BEHERA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	JHARSUGUDA /587 /2025 () //
338	D-ABLAPL/37095/2025 ABLAPL/14050/2025	MOHINI RANBIDA VS STATE OF ODISHA	NIRANJAN PANDA VS	BURLA /464 /2025 () //
339	D-ABLAPL/37121/2025 ABLAPL/14051/2025	KALIPADA SINGH VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	KULIANA /91 /2022 () //
340	D-ABLAPL/37137/2025 ABLAPL/14052/2025	SAI PRIYARANJAN @ SAIPRIYARANJAN BHOI VS	SONALI ROUT VS	BADAGODA P.S. /631 /2025 ()

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341	D-ABLAPL/37208/2025 ABLAPL/14053/2025	STATE OF ODISHA MADHABA CHANDRA BALIYARSINGH VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// / /0 ()
342	D-ABLAPL/37277/2025 ABLAPL/14054/2025	STATE OF ODISHA LELIN PRASAD MAHAKUL VS	BIRAJA PRASAD TRIPATHY VS	// KEONJHAR SADAR /178 /2025 ()
343	D-ABLAPL/37272/2025 ABLAPL/14055/2025	STATE OF ODISHA1 RAJENDRA SAY @ RAJENDRA SOY VS	PITAMBAR JENA VS	// GHATAGAON /427 /2025 ()
344	D-ABLAPL/36220/2025 ABLAPL/14056/2025	STATE OF ODISHA SANJAY KUMAR SWAIN VS	ALOK KUMAR MOHAPATRA VS	// KANPUR /115 /2025 ()
345	D-ABLAPL/37297/2025 ABLAPL/14057/2025	STATE OF ODISHA NABIN DEHURY VS	BIJAY KUMAR BEHERA VS	// RAIRAKHOL /76 /2022 ()
346	D-ABLAPL/36221/2025 ABLAPL/14058/2025	STATE OF ODISHA BIJAYLAXMI SWAIN VS	ALOK KUMAR MOHAPATRA VS	// KANPUR /115 /2025 ()
347	D-ABLAPL/37303/2025 ABLAPL/14059/2025	STATE OF ODISHA DAMBU SUNDHUA @ DAMU SUNDUA VS	MANGU NANDY VS	// ORKEL /316 /2025 ()
348	D-ABLAPL/36223/2025 ABLAPL/14060/2025	STATE OF ODISHA BASANTI SWAIN VS	ALOK KUMAR MOHAPATRA VS	// KANPUR /115 /2025 ()
349	D-ABLAPL/36226/2025 ABLAPL/14061/2025	STATE OF ODISHA GURUBARI SWAIN VS	ALOK KUMAR MOHAPATRA VS	// KANPUR /115 /2025 ()
350	D-ABLAPL/36460/2025 ABLAPL/14062/2025	STATE OF ODISHA SUMATI NATHA VS	ALOK KUMAR MOHAPATRA VS	// PURIGHAT /424 /2025 ()
351	D-ABLAPL/37306/2025 ABLAPL/14063/2025	STATE OF ODISHA JAIRAM SILPEDIA @ JAYARAM SILPADIA VS STATE OF ODISHA	MANGU NANDY VS	// ORKEL /316 /2025 () //

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352	D-ABLAPL/36754/2025 ABLAPL/14064/2025	LAXMAN RAUL VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	JAKHAPURA /134 /2025 () //
353	D-ABLAPL/37010/2025 ABLAPL/14065/2025	SRINIBAS PUHAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	//0 () //
354	D-ABLAPL/37214/2025 ABLAPL/14066/2025	DEEPAK KUMAR BARIK VS STATE OF ODISHA	RITA SINGH VS	DHAULI PS /45 /2023 () //
355	D-ABLAPL/37309/2025 ABLAPL/14067/2025	BALI SILPEDIA @ BALABHADRA SILPADIA VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /316 /2025 () //
356	D-ABLAPL/37395/2025 ABLAPL/14068/2025	GYANENDRA BEHERA VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	TANGI /402 /2025 () //
357	D-ABLAPL/37218/2025 ABLAPL/14069/2025	TILOTTAMA @ TILATAMA MAHANTA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	CHOUDWAR /686 /2025 () //
358	D-ABLAPL/37421/2025 ABLAPL/14070/2025	HARIHARA CHHATEI @ HARIHAR VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	CHATRAPUR /602 /2025 () //
359	D-ABLAPL/37424/2025 ABLAPL/14071/2025	NIRANJAN ROUT VS STATE OF ODISHA	TANYA SAROSE NAYAK VS	CUTTACK SADAR /910 /2025 () //
360	D-ABLAPL/37282/2025 ABLAPL/14072/2025	RAMA KRUSHNA CHOUDHURY VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /316 /2025 () //
361	D-ABLAPL/37298/2025 ABLAPL/14073/2025	GHUNGOOR MISHRA @ GHUNGROO MISHRA VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	CHANDRASEKHARPUR /779 /2025 () //
362	D-ABLAPL/35632/2025 ABLAPL/14074/2025	RAMESH NAYAK VS STATE OF ODISHA	MD. GOLAM MADANI VS	BHANDARIPOKHARI /468 /2025 () //
363	D-ABLAPL/36776/2025	GANGADHAR PANIGRAHI	ASHOK KUMAR MOHAPATRA	KHARABEL NAGAR P.S. /111 /2018

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	ABLAPL/14075/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/37404/2025 ABLAPL/14076/2025	ANANTA KUMAR PANDA VS STATE OF ODISHA	KARUNAKAR GAYA VS	BALIANTA P.S. /528 /2025 () //
365	D-ABLAPL/37284/2025 ABLAPL/14077/2025	MANAS BISOI VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /316 /2025 () //
366	D-ABLAPL/37286/2025 ABLAPL/14078/2025	JAGAT KHILLA @ JAGAT KHIL VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /316 /2025 () //
367	D-ABLAPL/37300/2025 ABLAPL/14079/2025	SOURAV TIKADAR @ SAURABH TIKADAR VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /316 /2025 () //
368	D-ABLAPL/37320/2025 ABLAPL/14080/2025	KAMA HANTAL @ KAMADEB HANTAL VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /316 /2025 () //
369	D-ABLAPL/36322/2025 ABLAPL/14081/2025	DHRUBA CHARAN SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
370	D-ABLAPL/37460/2025 ABLAPL/14082/2025	SAGAR SETHI @ SAGAR KUMAR SETHI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA /202 /2025 () //